

**Supply of Rice to Kerala**

2166. SHRI T. BASHEER :  
SHRI K.V. THOMAS :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government of Kerala has been persistently demanding monthly increase in the quantum of allocation of rice ;

(b) if so, the quantum of rice allocated to Kerala during 1984 for public distribution system in the State ;

(c) the extent of gap between the demand and the allocation ; and

(d) the steps Government have taken to meet the request of the State Government ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes, Sir ; the Government of Kerala has been requesting for increase in the monthly allocation of rice from the existing level of 1.10 lakh tonnes to 1.35 lakh tonnes.

(b) and (c). The Government of Kerala were allotted 13.60 lakh tonnes against their demand for 16.20 lakh tonnes of rice during the year 1984.

(d) The allocations are made on a month to month basis taking into account the overall availability of stocks in the Central Pool, relative needs of the various States, market availability and other related factors. These allocations are, however, only supplemental to open market availability.

**Unabsorbed Employees CFC**

2167. SHRI AJIT KUMAR SAHA ; Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) how many employees of now defunct Central Fisheries Corporation Ltd. still remain unabsorbed in alternate jobs ;

(b) how many of them are regular/casual labourers ;

(c) whether such of those retrenched employees will be absorbed in the proposed Rashtriya Matsya Nigam Ltd. ;

(d) if so, when the said Rashtriya Matsya Nigam will be commissioned ; and

(e) whether rules and regulations of recruitment would be waived for such absorption in respect of Ex-Central Fisheries Corporation Ltd. employees ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). According to information available with Ministry of Agriculture and Rural Development, 93 regular employees of the erstwhile Central Fisheries Corporation Ltd. are still not absorbed. No information is available with regard to Casual Labourers as they were engaged on job requirement basis.

(c) to (e). The proposed Rashtriya Matsya Nigam is still to be formed. The question of absorption of the retrenched employees of the Central Fisheries Corporation would be considered as and when the Nigam is set up and vacancies notified.

**Intensive Cattle Project for West Bengal**

2168. SHRI SANAT KUMAR MANDAL : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether West Bengal Government is set to take up extensive investment programmes of Rs. 31.28 crores in the Seventh Plan of which a major share will be spent on the intensive cattle development programme ;